

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-548 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE COMPANY: Rita Kapur Vs. Invest Care Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Ranvir Singh, Advocate		
	For the Respondent:	Mr. Vivek Malik, Advocate for R 1,2 & 3 Mr. Dhawal Jain, Advocate for R-6&7. Mr. Manoj Khanna and Mr. M. K. Singh, Advocates for R-4		

ORDER

Ld. Counsel for the Petitioner prays for further time to file the amended petition.

Let steps be taken after serving the opposite counsel.

To come up on 21st December, 2017. ✓

-S-d-1

(S. K. Mohapatra)
Member (T)

-S-d-1

(Ina Malhotra)
Member (J)